

BOMBAY CITY CIVIL AND SESSIONS COURT, GR. BOMBAY.

Arrangement of Courts as per Circular dated 30.06.2020 of Hon'ble High Court, Bombay for the period between 17.08.2020 to 31.08.2020.
Court Timing: 11:00 a.m. to 02:00 p.m.

Date	1	2	3	4	5	6	7	8	9	10	11	12	13
17.08.2020	Shri P. R. Sitre (C. R. No. 17)	Shri G. R. Agrawal (C. R. No. 36)	Shri P. B. Jadhav (C. R. No. 23)	Shri U. M. Padwad (C. R. No. 24)	Smt B. V. Kale (C. R. No. 15)	Smt S. J. Gharat (C. R. No. 33)	Shri G. B. Gurao (C. R. No. 43)	Shri M. T. Asim (C. R. No. 48)	Shri R. R. Bhosale (C. R. No. 55)	Shri V. V. Vidwans (C. R. No. 03)	Shri R.V. Kokare (C.R. No. 31)	Shri A. N. Mare (C. R. No. 34)	Shri S. B. Agrawal, P.J. (C. R. No. 19)
18.08.2020	Shri S. N. Yadav (C. R. No. 37)	Shri P. P. Rajvaidya (C. R. No. 16)	Shri R. M. Sadrani (C. R. No. 10)	Shri A. A. Nandgaonkar (C. R. No. 30)	Smt M. A. Baraliya (C. R. No. 18)	Smt P. V. Ghule (C. R. No. 38)	Shri G. B. Gurao (C. R. No. 43)	Shri V.V. Kathare (C. R. No. 53)	Shri R. R. Bhosale (C. R. No. 55)	Shri M. S. Azmi (C. R. No. 01)	Shri C.V. Marathe (C. R. No. 04)	Smt S. S. Nagur (C. R. No. 13)	-
19.08.2020	Shri B. V. Wagh (C. R. No. 56)	Shri M. M. Umar (C. R. No. 22)	Shri P. R. Sitre (C. R. No. 17)	Shri G. R. Agrawal (C. R. No. 36)	Smt J. R. Pulate (C. R. No. 29)	Smt R. N. Pandhare (C. R. No. 40)	Shri M. V. Kuradikar (C. R. No. 42)	Shri J. C. Jagdale (C. R. No. 51)	Shri A. T. Wankhede (C. R. No. 57)	Shri K. P. Nandedkar (C. R. No. 09)	Shri S. T. Soor (C. R. No. 03)	Shri M. A. Bhosale (C. R. No. 32)	-
20.08.2020	Shri S. N. Yadav (C. R. No. 37)	Shri D. S. Deshmukh (C. R. No. 21)	Shri R. M. Sadrani (C. R. No. 10)	Shri K. M. Jalwal (C. R. No. 58)	Smt M. H. More (C. R. No. 35)	Smt N. T. Ghadge (C. R. No. 39)	Shri M. V. Kuradikar (C. R. No. 42)	Shri A. L. Yawalkar (C. R. No. 49)	Shri A. T. Wankhede (C. R. No. 57)	Smt C. P. Jain (C. R. No. 06)	Shri U. J. More (C. R. No. 08)	Smt S. P. Agarwal (C. R. No. 14)	-
21.08.2020	Shri B. V. Wagh (C. R. No. 56)	Shri D. S. Deshmukh (C. R. No. 21)	Shri A. M. Khan (C. R. No. 27)	Shri U. M. Padwad (C. R. No. 24)	Smt J. R. Pulate (C. R. No. 29)	Smt B. V. Kale (C. R. No. 15)	Shri M. V. Kuradikar (C. R. No. 42)	Shri V. C. Barde (C. R. No. 50)	Shri D. E. Kothlikar (C. R. No. 25)	Shri S. C. Pathare (C. R. No. 05)	Shri S. G. Borlepwar (C. R. No. 20)	Shri S. R. Salunkhe (C. R. No. 12)	-
22.08.2020 (Holiday)	All BMC/MHADA Cases- Shri D. L. Bhagwat (C. R. No. 28) All Commercial Suit matters- Shri R. V. Kokare (C.R.No. 31) All other Civil matters- Shri A. C. Daga (C. R. No. 46) All Criminal matters- Shri G. G. Bhansali (C.R.No. 11) All MCOC/NIA matters- Shri D. E. Kothlikar (C. R.No. 25) CBI Remand- Shri S.U. Wadgaonkar (C. R. No. 47)												
23.08.2020 (Holiday)	All BMC/MHADA Cases and all others Civil matters -Smt S. G. Shaikh (C. R. No. 59) All Criminal matters- Shri A. H. Laddhad (C. R.No. 07) All MCOC/NIA matters- Shri D. E. Kothlikar (C. R.No. 25) CBI Remand- Shri A. S. Sayyad (C. R. No. 52)												
24.08.2020 (Holiday)	All Private Suits and Summary Suits - Smt S.P. Agarwal (C. R. No. 14), All BMC/MHADA matters - Shri S.C. Pathare (C.R. No. 05) All Commercial Suit matters - Shri M.A. Bhosale (C.R. No. 32) All Criminal matters - Shri P.B. Jadhav (C.R. No. 23) All MCOC/NIA matters - Shri R.R. Bhosale (C.R. No. 55) All CBI Remand - Shri M.T. Asim (C.R. No. 48)												

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Arrangement of Courts as per Circular dated 30.06.2020 of Hon'ble High Court, Bombay for the period between 17.08.2020 to 31.08.2020.
Court Timing: 11:00 a.m. to 02:00 p.m.

Date	1	2	3	4	5	6	7	8	9	10	11	12	13
25.08.2020 (Holiday)	All Private Suits/Summary Suits - Shri K.P. Nandedkar (C.R. No. 09), All Commercial Suits matters - Shri R.V. Kokare (C.R. No. 31) All BMC/MHADA matters - Shri S.R. Salunkhe (C.R. No. 12) All Criminal matters - Shri M.M. Umar (C.R. No. 22) All MCOC/NIA matters - Shri R.R. Bhosale (C.R. No. 55) All CBI Remand - Shri V.V. Kathare (C.R. No. 53)												
26.08.2020 (Holiday)	All Private Suits including Summary and Commercial Suits - Shri S.T. Soor (C.R. No. 02), All BMC/MHADA matters - Shri V.V. Vidwans (C.R. No. 03) All Criminal matters - Smt J.R. Pulate (C.R. No. 29) All MCOC/NIA matters - Shri A.T. Wankhede (C.R. No. 57) All CBI Remand - Shri J.C. Jagdale (C.R. No. 51)												
27.08.2020	Shri S. N. Yadav (C. R. No. 37)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. R. Sitre (C. R. No. 17)	Shri K. M. Jaiswal (C. R. No. 58)	Smt M. H. More (C. R. No.35)	Smt N. T. Ghadge (C. R. No. 39)	Shri G. B. Gurao (C. R. No. 43)	Shri A. L. Yawalkar (C. R. No. 49)	Shri A. T. Wankhede (C. R. No. 57)	Shri M. S. Azmi (C.R. No. 01)	Smt S. G. Shaikh (C.R. No. 59)	Smt S. S. Nagur (C. R. No. 13)	-
28.08.2020	Shri B. V. Wagh (C. R. No.56)	Shri D. S. Deshmukh (C. R. No. 21)	Shri A. M. Khan (C. R. No. 27)	Shri U. M. Padwad (C. R. No.24)	Smt M.A. Baraliya (C. R. No. 18)	Smt B. V. Kale (C. R. No. 15)	Shri G. B. Gurao (C. R. No. 43)	Shri S. U. Wadgaonkar (C.R. No. 47)	Shri D. E. Kothlikar (C. R. No. 25)	Shri G.G. Bhansall (C.R. No. 11)	Shri S. B. Agrawal, P.J. (C.R. No. 19)	Shri A. C. Daga (C.R. No. 46)	-
29.08.2020	Shri A. A. Nandgaonkar (C.R. No. 30)	Shri A.N. Mare (C.R. No. 34)	Shri G.R. Agrawal (C.R. No. 36)	Shri P. P. Rajvaidya (C.R. No. 16)	Smt S. J. Gharat (C. R. No. 33)	Smt P. V. Ghule (C.R. No. 38)	Shri M. V. Kurwadkar (C. R. No. 42)	Shri V.C. Barde (C. R. No. 50)	Shri D. E. Kothlikar (C. R. No. 25)	Shri A. H. Laddhad (C.R. No. 07)	Shri D. L. Bhagwat (C.R. No. 28)	Smt C. P. Jain (C.R. No. 06)	-
30.08.2020 (Holiday)	All Private Suits including Summary and Commercial Suits - Shri C.V. Marathe (C.R. No. 04), All BMC matters - Shri U.J. More (C.R. No. 08) All MHADA matters - Shri S.G. Borlepwar (C. R. No. 20) All Criminal matters - Smt R.N. Pandhare (C.R. No. 40) All MCOC/NIA matters- Shri A.T. Wankhede (C.R. No. 57) All CBI Remand - Shri A.S. Sayyad (C.R. No. 52)												
31.08.2020	Shri S. N. Yadav (C. R. No. 37)	Shri D. S. Deshmukh (C. R. No. 21)	Shri P. R. Sitre (C. R. No. 17)	Shri K. M. Jaiswal (C. R. No. 58)	Smt M. H. More (C. R. No.35)	Smt N. T. Ghadge (C. R. No. 39)	Shri G. B. Gurao (C. R. No. 43)	Shri M. T. Asim (C. R. No. 48)	Shri R. R. Bhosale (C. R. No. 55)	Shri M. S. Azmi (C.R. No. 01)	Smt S. G. Shaikh (C.R. No. 59)	Smt S. S. Nagur (C. R. No. 13)	-

Note: The Judicial Officers whose duties falling on holidays have to attend the Court as per regular working hours in order to mark his/her presence in compliance of the Government Circular dated 05.06.2020.

Dated this 14th day of August, 2020.

(A.T. Wankhede)
I/c. Principal Judge


Registrar